

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 2193 OF 2016

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Essar Power (MP) Ltd. Appellant (s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Srivastava
Mr. Sumant Naik
Ms. Shruti Verma**

ORDER

Learned counsel for the Appellant seeks two weeks time to cure the defects/objections raised by the Registry of this Tribunal. He may take necessary steps and cure the defects on or before 06.01.2017.

List the matter on **18.01.2017**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt